

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1118 of 2019**

**In the matter of:**

**Go Airlines (India) Ltd.**

**....Appellant**

**Vs.**

**Sovika Aviation Services Pvt. Ltd.**

**...Respondent**

**For Appellant: Mr. Krishnendu Datta, Mr. Amish Tandon, Ms. Mehak Khurana, Mr. Akshay Joshi & Mr. Smarth Arora, Advocates.**

**For Respondent: Mr. Arun Kathpalia, Sr. Advocate, Mr. Lzafeer Ahmad, Ms. BaniBrar& Ms. Diksha Gupta, Advocates.**

**ORDER**

**04.03.2020:** Heard Learned Counsel for the Appellant. For arguments of Learned Counsel for the Respondent, list the appeal as part-heard on **20<sup>th</sup> March, 2020 at 12:00 noon.**

**[Justice A.I.S Cheema]  
Member (Judicial)**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

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